## **HIGH COURT OF DELHI AT NEW DELHI**

Notice No. DHC/Genl./Proximity Card & Turnstile Gate/2013

## **EXPRESSION OF INTEREST**

This Court intends to regulate the entry of Advocates and Staff of this Court into this Court by way of Biometric Proximity Card at Gate No. 2, 7 & 8.

Interested parties having expertise and experience in the field may visit this Court and submit their Expression of Interest along with detailed Project Reports. On the basis of the Project Report, the vendors will be short-listed and issued a formal tender, containing terms and conditions, priced at Rs. 5,000/-, payable at the time of submission of the formal tender. It shall be appreciated that the existing Biometric Smart Identity Cards of employees of this Court could be utilized for the purpose. Parties may also consider to have a common proximity card, if possible, for the entry of the persons in the access system of the Supreme Court of India. In other words, one common proximity card for Delhi High Court and Supreme Court of India would be given preference. The Project Reports by way of Expression of Interest in sealed cover superscribing thereon "EXPRESSION OF INTEREST FOR PROXIMITY CARDS AND TURNSTILE GATE" must reach the Deputy Registrar (Genl.), Room No. 02, Administrative Block, Delhi High Court, Sher Shah Road, New Delhi — 110003 on or before 4:00 PM on 15-03-2013 along with the details and experience of the vendor in this line.

Sd/(R.P. JAIN)
Joint Registrar (Genl.)
Administrative Block
Delhi High Court, New Delhi
www.delhihighcourt.nic.in